

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 07<sup>th</sup> of January, 2022

**No.HC.VII-84/2020/122/A##** In partial modification of this Registry's Notification No.HC.VII-84/2020/6893/A dated 18<sup>th</sup> December, 2021, the Phase – I of the 3-day Refresher Course Training to be held from 08-01-2022 to 10-01-2022 at the Judicial Academy, Assam, has been re-scheduled and will be held together with Phase – II of the training programme from 21-01-2022 to 23-01-2022. The Refresher Course Training will now be held through **online mode**.

The nominated Judicial Officers of both the batches (Phase - I & Phase - II) of Assam, Nagaland, Mizoram and Arunachal Pradesh are, accordingly, directed to attend the aforesaid training programme from **21-01-2022 to 23-01-2022** through **online mode**.

The link and the detailed programme schedule for the aforesaid training will be provided to the nominated Officers by the Judicial Academy, Assam, in due course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC. VII-84/2020/123-138/A Dated: 07-01-2022**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar.
7. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.  
***(He is requested to inform the nominated Judicial Officers of his State to attend the online training accordingly).***
10. The District & Sessions Judge,  
Barpeta / Bongaigaon / Cachar / Darrang / Dhubri / Dibrugarh / Goalpara / Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M) / Kokrajhar / Morigaon / Nagaon / Sivasagar / Sonitpur / Tinsukia / Udalguri.  
***(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the online training accordingly).***
11. The Chief Judicial Magistrate,  
Barpeta / Bongaigaon / Cachar / Darrang / Dhubri / Dibrugarh / Goalpara / Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M) / Kokrajhar / Morigaon / Nagaon / Sivasagar / Sonitpur / Tinsukia / Udalguri.  
***(He/She is requested to inform all the nominated Judicial Officers under his/her control attend the online training accordingly).***
12. The nominated Judicial Officers.
13. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***
14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
15. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

A. A. Tapadar  
07.01.22  
**REGISTRAR (JUDICIAL)**